NATIONAL COMPANY LAW TRIBUNAL
COURT-I, MUMBAI BENCH
SPECIAL BENCH

Item 47

IA 31/2023 in CP/3638(MB)2018

CORAM:

SH. SHYAM BABU GAUTAM
HON'BLE MEMBER (T)

SH. KISHORE VEMULAPALLI
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON **13.03.2023**

NAME OF THE PARTIES**: -** **Union of India**
Vs.
Infrastructure Leasing and Financial Services Ltd. & Ors

Appearance (via video-conference):

For Union of India : Aditya Sikka a/w Ms. Vasudha Vijaysheel
For the Respondent : Sr. Adv. Janak Dwarkadas a/w Sr. Adv. Zal Andhyarujina

Section 241-242 of Companies Act, 2013

ORDER

The matter is taken up through Virtual Hearing (VC). By consent of the parties list this matter for hearing on **14.03.2023.**

Sd/-
SHYAM BABU GAUTAM
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)

13.03.2023
ANKIT